

power to Rajasthan causing great hardship in Rajasthan for the last two days.

MR. SPEAKER : You give it in writing.

SHRI GIRDHARI LAL VYAS : You direct the Central Electricity Authority to resume supply of power to Rajasthan immediately because the farmers and labourers are all suffering. There is no supply of power for the last two days.

12.01 hrs.

PAPERS LAID ON THE TABLE

[English]

ANNUAL PLAN, 1987-88

THE MINISTER OF PLANNING, MINISTER OF PROGRAMME IMPLEMENTATION AND MINISTER OF LAW AND JUSTICE (SHRI P. SHIV SHANKAR) : I beg to lay on the Table a copy of the Annual Plan 1987-88 (Hindi and English versions) [Placed in Library. See No. LT-5315/87].

Annual Report of and Review on the Coffee Board, 1986-87. Audit Reports and Accounts of the Coffee Board for 1986-87 and 1985-86 and Annual Report of and Review on Gem and Jewellery Export Promotion Council, Bombay for 1986-87

THE MINISTER OF FINANCE AND MINISTER OF COMMERCE (SHRI NARAYAN DATT TIWARI) : I beg to lay on the Table :

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Coffee Board for the year 1986-87.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Coffee Board for the year 1986-87. [Placed in Library. See No. Lt-5316/87].

- (2) A copy of the Audit Report (Hindi and English versions) on the

THE ... Accounts of the Coffee Board for B.K. GADHVI ; (a,

the year 1986-87. (General Fund). [Placed in Library. See No. LT-5317/87]:

- (3) A copy of the Audit Report (Hindi and English versions) on the Accounts of the Coffee Board for the year 1985-86 (Pool Fund). [Placed in Library. See No. LT-5318/87]-
- (4) (i) A copy of the Annual Report (Hindi and English versions) of the Gem and Jewellery Export Promotion Council, Bombay, for the year 1986-87 along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Gem and Jewellery Export Promotion Council, Bombay, for the year 1986-87 [Placed in Library. See No. LT-5319/87].

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT IN THE MINISTRY OF INDUSTRY (SHRI M ARUNACHALAM) : On behalf of Shri J. Vengal Rao, I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under sub-section (i) of section 619A of the Companies Act, 1956 :

- (1) (i) A statement regarding Review by the Government on the working of the Richardson and Cruddas (1972) Limited for the year 1986-87.
- (ii) Annual Report of the Richardson and Cruddas (1972) Limited for the year 1986-87 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-5320/87].
- (2) (i) A statement regarding Review by the Government on the working of the Bharat Yantra Nigam Limited for the year 1986-87.

(ii) Annual Report of the Bharat Yantra Nigam Limited for the year 1986-87 along with Audited

- Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-5321/87].
- (3) (i) A statement regarding Review by the Government on the working of the Bharat Leather Corporation Limited for the year 1986-87.
- (ii) Annual Report of the Bharat Leather Corporation Limited for the year 1986-87 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-5322/87].
- (4) (i) A statement regarding Review by the Government on the working of the Hindustan Paper Corporation Limited for the year 1986-87.
- (ii) Annual Report of the Hindustan Paper Corporation Limited for the year 1986-87 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-5323/87].
- (5) (i) A statement regarding Review by the Government on the working of the Bharat Heavy Electricals Limited for the year 1986-87.
- (ii) Annual Report of the Bharat Heavy Electricals Limited for the year 1986-87 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library, See No. LT-5324/87].
- (6) (i) A statement regarding Review by the Government on the working of the Cement Corporation of India Limited for the year 1986-87.
- (ii) Annual Report of the Cement Corporation of India Limited for the year 1986-87 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-5325/87].
- (7) (i) A statement regarding Review by the Government on the working of the Tannery and Footwear Corporation of India Limited for the year 1986-87.
- (ii) Annual Report of the Tannery and Footwear Corporation of India Limited for the year 1986-87 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-5326/87].
- SHRI M. ARUNACHALAM: On behalf of M.L. Eotedar, I beg to lay on the Table a copy of the Report (Hindi and English versions) of the Comptroller and Auditor General of India for the year 1986—Union Government (Commercial)-Part IX—Bharat Refractories Limited and its subsidiary—India Fiebricks and Insulation Company Limited under article 151(1) of the Constitution. [Placed in Library. See No. LT-5327/87.
- Review of and Annual Report of Pawan Hans Ltd. for 1985-86 and a Statement *Re* delay in laying these Papers**
- THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION AND MINISTER OF STATE IN THE MINISTRY OF TOURISM (SHRI JAGDISH TYTLER) : I beg to lay on the Table :
- (1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956 :
- (i) Review by the Government on the working of the Pawan Hans Limited for the year 1985-86.
- (ii) Annual Report of the Pawan Hans Limited for the year 1985-86 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.
- (2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above. [Placed in Library. See No. LT-5328/87].

**Notifications Under Inter-State Migrant Workmen (Regulation of Employment and conditions of Service) Act and Under Employe'e's State Insurance Act and a Statement
Re delay in Laying these Papers**

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI P.A. SANGMA) : I beg to lay on the Table :

- (1) A copy of the Inter-State Migrant Workmen (Regulation of Employment and Conditions of Service) Central (Amendment) Rules, 1987 (Hindi and English versions) published in Notification No. G.S.R. 932(E) in Gazette of India dated the 25th November, 1987 under sub-section (3) of section 35 of the Inter-State Migrant Workmen (Regulation of Employment and Conditions of Service) Act, 1979. [Placed in Library. See. No. LT-5329/87].
- (2) A copy of the Employees' State Insurance Corporation (Director of Administration) Recruitment Regulations, 1986 (Hindi and English versions) published in Notification No. 1(1)-2/72-Estt. I (A). Col. II in Gazette of India dated the 1st March, 1986 under sub-section (4) of section 97 of the Employees' State Insurance Act, 1948.
- (3) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above [Placed in Library. See. No. LT-5330/87].

Notifications Under Finance Act and under Central Excise Rules and under Customs Act and Supplement Reports of the CAG of India for 1985-86 Parts I and II etc.

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : I beg to lay on the Table :

- (1) A copy of Notification No. G.S.R. 929(E) (Hindi and English versions) published in Gazette of India dated the 24th November, 1987 together with an explanatory

memorandum regarding exemption to Chairman of the Council of Ministers of U.S.S.R. and other members of the delegation who attended the State visit to India from 20th November to 25th November 1987 from the payment of foreign travel tax in respect of their international Journey to any place outside India at the end of the state visit under section 41 of the Finance Act, 1979. [Placed in Library. See No. LT-5331/87].

- (2) A copy each of the following Notification (Hindi and English versions) issued under the Central Excise Rules, 1944 :
 - (i) G.S.R. 926(E) published in Gazette of India dated the 23rd November, 1987 together with an explanatory memorandum regarding exemption to video cassettes and video tapes of a predominantly educational character from the whole of the duty of excise leviable thereon.
 - (ii) G.S.R. 933(E) published in Gazette of India dated the 25th November, 1987 together with an explanatory memorandum regarding exemption to distilled water, conductivity water and water of similar purity and liquid air when used within the factory manufacture from the whole of the duty of excise leviable thereon.
 - (iii) G.S.R. 934(E) published in Gazette of India dated the 25th November, 1987 together with an explanatory memorandum regarding exemption to liquified petroleum gasses intended for use in the manufacture of propylene from so much of the duty of excise leviable thereon as in excess of the duty leviable on the quantity of L.P.G. consumed in the manufacture of propylene. [Placed in Library. See No. LT-5332/87].

(3) A copy each of the following Notifications (Hindi and English versions) under section 159 of the Customs Act, 1962 :

(i) The Transfer of Residence (Amendment) Rules, 1987 published in notification No. G.S.R. 949(E) in Gazette of India dated the 2nd December, 1987 together with an explanatory memorandum.

(ii) G.S.R. 942(E) published in Gazette of India dated the 1st December, 1987 together with an explanatory memorandum making certain amendment to Notification 41/85-Customs dated the 28th February, 1985 so as to allow concessional rate to small scale manufacturers of such watches as well as whose programme is approved by the Directorate of Industries of the State/Union territory.

(iii) G.S.R. 943(E) and 944(E) published in Gazette of India dated the 1st December, 1987 together with an explanatory memorandum regarding exemption to video cassettes recorded with predominantly educational/material and meant for training of defence personnel when imported into India from the whole of the basic, additional and auxiliary duties of customs leviable thereon.

(iv) G.S.R. 954(E) published in Gezette of India dated the 3rd December, 1987 together with an explanatory memorandum extending the validity of Notification No. 291/84-Customs dated the 28th December, 1984 upto the 31st December, 1990. [Placed in Library. See No LT-5333/87].

(4) A copy each of the following Reports (Hindi and English versions) under article 151(1) of the constitution :

(i) Supplementary Report of the Comptroller and Auditor General of India for the year 1985-86 Union Government (Civil)—Part I. [Placed in Library. See No LT-5334/87].

(ii) Supplementary Report of the Comptroller and Auditor General of India for the year 1985-86 Union Government (Civil) —Part—II—Madras Atomic Power Projects. [Placed in Library. See No. LT-5335/87].

(5) A copy of the Bank of Maharashtra (Officers') Service Regulations, 1979 (Hindi and English versions) under sub-section (4) of section 19 of the Banking Companies (Acquisition and Transfer of Undertakings) Act, 1980. [Placed in Library. See No. LT-5336/87].

(6) A copy of the Consolidated Report (Hindi and English versions) on the working of the Public Sector Banks for the year ended the 31st December, 1986. [Placed in Library. See No. LT-5337/87].

(7) A copy of the Review (Hindi and English versions) by the Government on the working of the Deposit Insurance and Credit Guarantee Corporation for the year ended the 31st December, 1986. [Placed in Library. See No. LT—5338/87].

**Annual Accounts and Audit Report
of University of Hyderabad for
1986-87**

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI KRISHNA SAHI) : I beg to lay on the Table a copy of the Annual Accounts (Hindi and English versions) of the University of Hyderabad, for the year 1986-87 together with Audit Report thereon. [Placed in Library. See No. LT.—5330/87].

Review on and Annual Report of Technology Development Corporation Ltd., for 1986-87 and of Regional Computer Centre, Calcutta for 1986-87

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY, ELECTRONICS AND SPACE (SHRI K.R. NARAYANAN) : I beg to lay on the Table—

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956 :—

(i) A statement regarding Review by the Government on the Working of the Electronics Trade and Technology Development Corporation Limited for the year 1986-87.

(ii) Annual Report of the Electronics Trade and Technology Development Corporation Limited for the year 1986-87 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library See No LT-5040/87].

(2) (i) A copy of the Annual Report (Hindi and English versions) of the Regional Computer Centre, Calcutta, for the year 1986-87 along with Audited Accounts.

(ii) A statement (Hindi and English versions) regarding Review by the Government on the working of the Regional Computer Centre, Calcutta, for the year 1986-87. [Placed in Library. See No. LT-5041/87].

Annual Report of and Review on National Institute of Entrepreneurship and small Business Development for 1986-87, Central Institute of Tool Design, Hyderabad for 1986-87 of Institute for Design of Electrical Measuring Instrument, Bombay for 1986-87, etc.

SHRI M. ARUNACHALAM : I beg to lay on the Table—

(1) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute for Entrepreneurship and Small Business Development for the year 1986-87 along with Audited Accounts.

(ii) A statement (Hindi and English versions) regarding Review by the Government on the working of the National Institute for Entrepreneurship and Small Business Development for the year 1986-87. [Placed in Library- See No. LT-5342/87].

(2) (i) A copy of the Annual Report (Hindi and English versions) of the Central Institute of Tool Design Hyderabad, for the year 1986-87 along with Audited Accounts.

(ii) A statement (Hindi and English versions) regarding Review by the Government on the working of the Central Institute of Tool Design, Hyderabad, for the year 1986-87. [Placed in Library. See No LT 5343/87].

(3) (i) A copy of the Annual Report (Hindi and English versions) of the Institute for Design of Electrical Measuring Instruments, Bombay, for the year 1986-87 along with audited Accounts.

(ii) A statement (Hindi and English versions) regarding Review by the Government on the working of the Institute of Design of Electrical Measuring Instruments, Bombay, for the year 1986-87. [Placed in Library See No. LT-5344/87].

(4) (i) A copy of the Annual Report (Hindi and English versions) of the Central Tool Room, Ludhiana, for the year 1986-87 along with Audited Accounts.

(ii) A statement (Hindi and English versions) regarding Review by the Government on the working of the Central Tool Room, Ludhiana, for the year 1986-87. [Placed in Library. See No. LT-5345/87].

- (5) (i) A copy of the Annual Report (Hindi and English versions) of the Central Tool Room and Training Centre, Calcutta, for the year 1986-87 along with Audited Accounts.
- (ii) A statement (Hindi and English versions) regarding Review by the Government on the Working of the Central Tool Room and Training Centre, Calcutta, for the year 1986-87. [Placed in Library, See No. LT-5346/87].

Review on and Annual Report Export Credit Guarantee Corporation of India Ltd. for 1986 and of Mineral and Metal Trading Corporation of India Ltd. for 1986-87

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI P. R. DAS MUNSI) : I beg to lay on the Table—

- (1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956 :—
- (a) (i) Review by the Government on the working of the Export Credit Guarantee Corporation of India, Limited, for the year 1986.
- (ii) Annual Report of the Export Credit Guarantee Corporation of India Limited for the year 1986 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-5347/87].
- (b) (i) Review by the Government on the working of the Minerals and Metal Trading Corporation of India Limited, for the year 1986-87.
- (ii) Annual Report of the Minerals and Metals Trading Corporation of India Limited for the year 1986-87 along with Audited Accounts and

the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-5348/87].

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Council of Arbitration, New Delhi, for the year 1986-87 along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Indian Council of Arbitration New Delhi, for the year 1986-87. [Placed in Library, See No. LT-5349/87].
- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Council for Leather Exports, Madras, for the year 1986-87 along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Council for Leather Exports, Madras, for the year 1986-87. [Placed in Library. See No. LT-5350/87].

Punjab Panchayat Samitis and Zila Parishads (Temporary Supersession) Amendment Act

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRIMATI SHEILA DIKSHIT) : On behalf of Shri Ramanand Yadav, I beg to lay on the Table a copy of the Punjab Panchayat Samities and Zila Parishads (Temporary Supersession) Amendment Act, 1987 (No 1 of 1987) published in Gazette of India dated the 10th October, 1987 under section 3 of the Punjab State Legislature (Delegation of Powers) Act, 1987. [Placed in Library. See No. LT-5351/87].

Notification under Bhopal Gas Leak Disaster (Processing of Claims) Act and Review on and Annual Report of Hindustan Insecticides Ltd., for 1986-87

SHRI M. ARUNACHALAM : On behalf of Shri R.K. Jaichandra Singh, I beg to lay on the Table—

- (1) A copy of the Bhopal Gas Leak Disaster (Registration and Processing of Claims) Amendment Scheme, 1987 (Hindi and English versions) published in Notification No. G.S.R. 927(E) in Gazette of India dated the 24th November, 1987 under sub-section (3) of section 9 of the Bhopal Gas Leak Disaster (Processing of Claims) Act, 1985. [Placed in Library, See No. LT-5352/87].
- (2) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956 :—
 - (i) Review by the Government on the working of the Hindustan Insecticides Limited for the year 1986-87,
 - (ii) Annual Report of the Hindustan Insecticides Limited for the year 1986-87, along with Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-5353/87].
- (3) Statement No. XV—Fourth Session, 1985, [Placed in Library See No. LT-5358-87].
- (4) Statement No. XII—Fifth Session, 1986. [Placed on Library See No. LT/5359/87].
- (5) Statement No. IX—Sixth Session, 1986. [Placed in Library. See No. LT-5359/87].
- (6) Statement No. VII—Seventh Session, 1986. [Placed in Library. See No. LT-5360/87].
- (7) Statement No. VI—Eighth Session 1987. [Placed in Library. See No. LT-5361/87].
- (8) Statement No. II—Second Part of Eighth Session, 1987. [Placed in Library. See No. LT-5362/87].
- (9) Statement No. I—Ninth Session, 1987. [Placed in Library. See No. LT-5363/87].

Review and Annual Report of Bharat Electronics Ltd. 1986-87 and of Bharat Earth Movers Ltd, for 1986-87

THE MINISTER OF STATE IN THE DEPARTMENT OF DEFENCE PRODUCTION AND SUPPLIES IN THE MINISTRY OF DEFENCE (SHRI SHIVRAJ V. PATIL) : I beg to lay on the Table a copy each of the following papers (Hindi and English versions under sub-section (1) of section 619A of the Companies Act, 1956 :—

SHRIMATI SHEILA DIKSHIT : I beg to lay on the Table the following statements (Hindi and English versions) showing the action taken by the Government on various assurances, promises and undertakings given by Ministers during the various sessions of Lok Sabha :—

- (1) Statement No. XXI—Fourteenth Session, 1984 (Seventh Lok Sabha) [Placed in Library, See No. LT-5154/87].
- (2) Statement No. XIX—Second Session, 1985. [Placed in Library. See No. LT-5355/87].
- (3) Statement No. XIV—Third Session, 1985. [Placed in Library See No. LT-5356/87]
- (a) (i) A statement regarding Review by the Government on the working of the Bharat Electronics Limited, for the year 1986-87.
- (ii) Annual Report of the Bharat Electronics Limited, for the year 1986-87 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library See No. LT-5364/87].
- (b) (i) A statement regarding Review by the Government on the working of the Bharat Earth Movers Limited for the year 1986-87.

(ii) Annual Report of the Bharat Earth Movers Limited, for the year 1986-87 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-5365/87].

Review on and Annual Report of Hydro electric Power Corporation Ltd., for 1986-87 and Rural Electrification Corporation Ltd., for 1986-87

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER IN THE MINISTRY OF ENERGY (SHRIMATI SUSHILA ROHATGI) : I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956 :—

- (a) (i) Review by the Government on the working of the National Hydroelectric Power Corporation Limited for the year 1986-87.
 (ii) Annual Report of the National Hydroelectric Power Corporation Limited for the year 1986-87 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT 5366-87].
- (b) (i) Review by the Government on working of the Rural Electrification Corporation Limited for the year 1986-87.
 (ii) Annual Report of the Rural Electrification Corporation Limited for the year 1986 87 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library See No. LT-5367-87].

Annual Report of and Review on National Dairy Development Board Anand for 1986-87 and Coconut Development Board Cochin for 1986-87 and a Statement Re Reasons for delay in not Lying Rajasthan State Dairy Development Corporation Ltd., Jaipur for 1980-81

SHRIMATI SHEILA DIKSHIT : On behalf of Shri Yogendra Makwana, I beg to lay on the Table—

(1) (i) A copy of the Annual Report (Hindi and English versions) of the National Dairy Development Board Anand, for the year 1986-87 along with Audited Accounts.

(ii) A statement (Hindi and English versions) regarding Review by the Government on the National Dairy Development Board, Anand, for the year 1986-87. [Placed in Library. See No. LT-5368/87].

(2) (i) A copy of the Annual Report (Hindi and English versions) of the Coconut Development Board, Cochin, for the year 1986-87.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the Coconut Development Board, Cochin, for the year 1986-87 together with Audit Report thereon.

(iii) A copy of the Review (Hindi and English versions) by the Government on the working of the Coconut Development Board Cochin, for the year 1986-87. [Placed in Library. See No. LT-5369/87].

(3) A statement (Hindi and English versions) explaining the reasons for not laying the Annual Report and the Audited Accounts of the Rajasthan State Dairy Development Corporation Limited, Jaipur, for the year 1980-81 and onwards within the stipulated period of nine months after the close of the Accounting Year. [Placed in Library. See No. LT-5370/87].

Review on and Annual Report of National Jute Manufactures Corporation Ltd., for 1986-87 of Jute Corporation of India Ltd., for 1985-86 of Handicrafts & Handlooms Exports Corporation of India, Ltd., for 1986-87 and Statement Re Delay in Laying these Papers, etc.

THE DEPUTY MINISTER IN THE MINISTRY OF TEXTILES (SHRI S. KRISHNA KUMAR) : I beg to lay on the Table—

- (1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956 :—
- (a) (i) Review by the Government on the working of the National Jute Manufactures Corporation Limited for the year 1986-87.
- (ii) Annual Report of the National Jute Manufactures Corporation Limited for the year 1986-87 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-5371/87].
- (b) (i) Review by the Government on the working of the Jute Corporation of India Limited for the year 1985-86.
- (ii) Annual Report of the Jute Corporation of India Limited for the year 1985-86 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon [Placed in Library. See No. LT-5372/87].
- (c) (i) Review by the Government on the working of the Handicrafts and Handlooms Exports Corporation of India Limited for the year 1986-87.
- (ii) Annual Report of the Handicrafts and Handlooms Exports Corporation of India Limited for the year 1986-87 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.
- (2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (b) of item (1) above. [Placed in Library. See No. LT-5373/87].
- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Jute Industries' Research Association, Calcutta, for the year 1986-87 along with Audited Accounts.
- (ii) A statement (Hindi and English versions) regarding Review by the Government on the working of the Indian Jute Industries' Research Association, Calcutta, for the year 1986-87. [Placed in Library. See No. LT-5374/87].
- (4) (i) A copy of the Annual Report (Hindi and English versions) of the Silk and Art Silk Mills, Research Association Bombay, for the year 1986-87 along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Silk and Art Silk Mills' Research Association, Bombay, for the year 1986-87. [Placed in Library. See No. LT-5375/87].
- (5) A copy of the Annual Report (Hindi and English versions) of the Textiles Committee, Bombay, for the year 1986-87 along with Audited Accounts under sub-section (4) of section 13 of the Textiles Committee Act, 1963. [Placed in Library. See No. LT-5376/87].
- (6) (i) A copy of the Annual Report (Hindi and English versions) of the Man Made Textiles Research Association Surat, for the year 1986-87 along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Man Made Textiles Research Association, Surat, for the year 1986-87. [Placed in Library. See No. LT-5377/87].

12.03 hrs.

MESSAGE FROM RAJYA SABHA

[English]

SECRETARY-GENERAL : Sir, I have to report the following message received